

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 105**  
**(IB)-1245(PB)/2019**

**IN THE MATTER OF:**

|                                   |                           |
|-----------------------------------|---------------------------|
| Sh. Nitin Jain                    | .... Applicant/petitioner |
| v.                                |                           |
| Rajesh Projects (India) Pvt. Ltd. | .... Respondent           |

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 02.09.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

|                        |   |
|------------------------|---|
| For the petitioner:    | Mr. Jaswant Mann, Adv.  |
| For the Respondent(s): | Mr. Vivek Kholi, Mr. Sandeep Bhuraria, Mr. Aman Anand & Mr. Parth Kaushik, Adv. |

**ORDER**

For order see, CP. No. (IB)-710(PB)/2019.

02.09.2019  
Ritu Sharma